

ITEM NO.115

COURT NO.14

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 37-38/2024

ARJUN

Appellant(s)

VERSUS

STATE OF U.P.

Respondent(s)

IA No. 98350/2023 - EXEMPTION FROM FILING O.T.

Date : 20-03-2024 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE M.M. SUNDRESH

HON'BLE MR. JUSTICE S.V.N. BHATTI

For Appellant(s) Mr. Rohit Amit Sthalekar, AOR

For Respondent(s) Mr. Sudeep Kumar, AOR
Ms. Ananya Sahu, Adv.
Ms. Rupali, Adv.

UPON hearing the counsel the Court made the following
O R D E R

List tomorrow i.e. on 21.03.2024.

(ASHA SUNDRIYAL)
ASTT. REGISTRAR-cum-PS

(RAM SUBHAG SINGH)
COURT MASTER (NSH)